

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.145/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M.

Name of the Company Under Section		Navaketan Vyapar Pvt.Ltd. & Anr 230-232		
LETTERS)				

1. TAPAS KUMAR DAS, ASSISTANT DIRECTOR

RD(ER) MCA 25/2/2017

2. Noelle Banerter Advocate

Petitioner



ORDER

Ld. Counsel for the petitioners and Mr. Tapas Kr. Das, Assistant Director from the Office of the Regional Director representing the Central Government are present.

Ld. Counsel for the petitioner has not filed the copy of the Board Resolution and auditor's certificate. Petitioner is directed to file supplementary affidavit annexing the copy of the Board Resolution of the transferor and the transferee companies along with the auditor's certificate within 3 weeks.

Central Government has filed affidavit in reply, which may be taken on record. Petitioner is further directed to give an undertaking on the point no. 2 which has been observed by the Central Government in their reply and submit the same.

List the matter on 28/08/2017.

Sh.

(Vijai Pratap Singh) Member (J)